

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**

**UNSTARRED QUESTION NO. 5805**

TO BE ANSWERED ON MONDAY, MARCH 30, 2026/ CHAITRA 09, 1948 (SAKA)

**Regulation of Virtual Digital Assets in the Country**

5805. Shri Putta Mahesh Kumar;

Will the Minister of Finance be pleased to state:

- (a) whether the Government maintains data on the number of Virtual Digital Asset (VDA) exchanges currently operating in the country, if so, the details thereof including the country of origin;
- (b) the details regarding the list of such VDA exchanges that are registered in the country under the Companies Act, 2013;
- (c) whether the Government has prescribed any timeline or framework for completion of registration or compliance by unregistered VDA exchanges, if so, the details thereof;
- (d) whether the Government has blocked or directed the blocking of websites, URLs, or access to VDA exchanges that are not registered or compliant with applicable laws during the last ten years, if so, the details thereof including a list of such VDA exchanges;
- (e) whether a public portal or website exists for dissemination of information on registered VDA exchanges for general awareness; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

- (a): Yes, Virtual Digital Asset (VDA) exchanges/ Virtual Digital Asset Service Providers (VDA SPs) have been brought into the ambit of Anti-Money Laundering (AML)/Counter Financing of Terrorism (CFT) framework under the Prevention of Money Laundering Act, 2002 (PMLA, 2002). VDA SPs are Reporting Entities (REs) to the Financial Intelligence Unit

India (FIU IND) under PMLA, 2002. This is Pursuant to Notification F. No. P-12011/12/2022-ES Cell-DOR dated March 07, 2023, issued by the Central Government. Therefore, VDA SPs are obliged to report specified transactions to FIU-IND, including suspicious transactions. These suspicious transaction reports are subsequently processed, analysed and disseminated by FIU-IND to concerned Law Enforcement Agencies for further necessary Action. As on 09.03.2026, total 54 VDA SPs have been registered with FIU-India as Reporting Entities, and details thereof are at **Annexure-I**.

(b): VDA exchanges are not registered in the country under the Companies Act, 2013. However, companies with exposure to crypto assets are required to disclose their holding of crypto assets in their financial statements as per the amendment brought in Schedule III to the Companies Act 2013, vide notification dated 24th March 2021, effective from 1st April 2021.

(c): The registration framework is prescribed in the 'AML and CFT Guidelines for Reporting Entities Providing Services Related to Virtual Digital Assets', updated on 08.01.2026, which are available on the FIU-IND website (<https://fiuindia.gov.in>).

(d): FIU-IND has directed the takedown of various applications and URLs of 53 VDA SPs engaged in notified activities and found to be operating illegally in India without complying with the relevant provisions of the PMLA, 2002. Details of these exchanges are at Annexure II.

(e): No.

(f): FIU-IND has not made the list of registered VDA SPs public due to its specific mandate under the PMLA, 2002 which is limited to ensuring compliance with Anti-Money Laundering (AML)/Counter Financing of Terrorism (CFT) obligations. The registration database is primarily meant for Law Enforcement Agencies (LEAs) and supervisory purposes. Publishing a public list may create the impression that registered entities are licensed, approved, or endorsed by the government, similar to entities regulated by financial sector regulators. This could mislead users into assuming regulatory protection or recourse in case of fraud or loss.

**Annexure-I**

(List of 54 Virtual Digital Asset Service Providers (VDA SPs) Registered With FIU-India)

S.N.	RE Name	Trade Name	Country
1	Neblio Technologies Private Limited	Coin DCX	India
2	ANQ Digital Finserv Private Limited	ANQ Finance	India
3	Unocoin Technologies PVT LTD	Unocoin	India
4	Buyhatke internet private limited	Onramp	India
5	Giottus Technologies Pvt Ltd	Giottus	India
6	Bitbns Internet Private Limited	Bitbns	India
7	Awlencan Innovations India Limited	Zebpay	India
8	Zanmai Labs PVT LTD	WazirX	India
9	Bitcipher Labs LLP	Coinswitch	India
10	Nextgendev Solutions Private Limited	CoinswitchX	India
11	RPFAS Technologies Private Limited	Mudrex	India
12	IBLOCK Technologies Private Limited	Buyucoin	India
<b>13*</b>	<b>WOLLFISH Labs Pvt Ltd</b>	Coindhan	India
14	Rario Digital Private Limited	Rario	India (Linked to Offshore VASP Digital Collectibles Pte. Ltd.)
15	Angelic Infotech Private Limited	Suncrypto	India
16	Carretx Technologies Pvt. Ltd.	Carret	India
<b>17*</b>	<b>Ante Multimedia Private Limited</b>	-	India
18	ABHIBHA Technologies Private Limited	Onmeta	India
<b>19*</b>	<b>Smartliving Digital Technologies Pvt. Ltd</b>	Cryptosmartlife	India
20	UCY Technology Private Limited	Pyor	India
21	Digital Collectibles Pte. Ltd.	Rario	Singapore
<b>22*</b>	<b>Veeratva Technologies Private Limited</b>	Valr	India
<b>23*</b>	<b>Transak Technology India Private Limited</b>	Transak	India
24	REMIZO Technologies India Private Limited	Getbit	India
<b>25*</b>	<b>FIN GENIE Tech Private Limited</b>	Bytex	India
26	ARDOUR Labs Private Limited	-	India
27	Inocyx Technologies Private Limited	Inocyx	India
28	Metatoken Technologies Private Limited	Fanztar	India
29	Excelium Technologies Private Limited	Delta Exchange	India
<b>30*</b>	<b>Rovi91 Innovations Private Limited</b>	-	India
31	Longreen India Private Limited	Bitbse.com	India
32	Flitpay Private Limited	Flitpay	India
33	Fincrypt LLP	Stable Pay	India
34	Arthbit Private Limited	ArthBit	India

<b>35*</b>	<b>Pagarpay India Private Limited</b>	Density Exchange	India
36	Lightningnodes Technologies Private Limited	pi42	India
37	Kooz Advisors and Technologies Private Limited	KoinBX	India
38	Mindless Pandora Tech Solutions Private Limited	-	India
39	FanCraze Technologies Inc.	-	Delaware, USA
40	SUBHX INFOTECH (OPC) PRIVATE LIMITED	BIT24HR	India
41	Peken Global Limited	KuCoin	Seychelles
42	ALSD Technologies Private Limited	Alpyne	India
<b>43*</b>	<b>Damsol Pvt Ltd</b>	Square	India
44	First Answer India Technologies Pvt Ltd	Liminal	India
45	Eclipton Technologies Private Limited	Eclipton	India Linked to Offshore VASP Blockoville OU
46	Blockoville OU	Blockoville	Estonia
47	Nest Services Limited (Earlier Binance International Limited)	Binance	Seychelles
48	Bybit Fintech Limited	Bybit	Seychelles
49	Coinbase India Private Limited	Coinbase	India (Linked to Global Coinbase)
50	UAB “Web 3 Utility Platform”	eXchange1	Lithuania
51	UAB WEB 3 UTILITY IT SERVICES INDIA PRIVATE LIMITED	eXchange1.India	India Linked to Offshore UAB “Web 3 Utility Platform”
<b>52**</b>	<b>Eopsin Tech Private Limited</b>	PLATINX	India
<b>53**</b>	<b>PARAACRYPTO TECHNOLOGY PRIVATE LIMITED</b>	Parracrypto	India
<b>54**</b>	<b>Durva Fintech Private Limited</b>	BitDelta	India
<b>*Not Operational/Winded up operation as per submission of Reporting Entity.</b>			
<b>** Conditionally On-boarded</b>			

**Annexure-II**

(List of VDA exchanges directed for takedown of their applications and URLs that provide public access)

<b>S. No</b>	<b>Name of the Offshore VDA service provider</b>
1	Binance
2	Kucoin
3	Huobi
4	Kraken
5	Gate.io
6	Bittrex
7	Bitstamp
8	MEXC Global
9	Bitfinex
10	OKX
11	P2PX
12	CoinpayX
13	Bybit
14	Bitget
15	Bitmart
16	Bitgo
17	Coinbase
18	Gemini
19	Noones
20	Baazcoin
21	Crypto.Com
22	Moonpay
23	Mercuryo
24	Neteller
25	Skrill
26	Onlychain
27	P2p.me
28	Huione
29	BC.game
30	Paxful
31	Changelly
32	CEX.IO
33	LBank
34	Youhodler
35	BingX
36	PrimeXBT
37	BTCC
38	Coinex
39	Remitano

40	Poloniex
41	BitMex
42	Bitrue
43	LCX
44	Probit Global
45	BTSE
46	HIT BTC
47	LocalCoinSwap
48	AscendEx
49	Phemex
50	ZooMex
51	CoinCola
52	CoinW
53	Beldex

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